

Government of India
Ministry of Finance
Department of Financial services

LOK SABHA
UNSTARRED QUESTION NO. 897
ANSWERED ON DECEMBER 12, 2022/AGRAHAYANA 21, 1944 (SAKA)

MUDRA Loans in Madhya Pradesh

897. SHRI GAJENDRA SINGH PATEL :

Will the Minister of FINANCE be pleased to state:

- the present status of disbursement of loan in Madhya Pradesh under the Pradhan Mantri MUDRA Yojana;
- the number of beneficiaries in Madhya Pradesh under the said scheme as on date;
- whether any special benefits has been provided in tribal areas under the said scheme; and
- the number of beneficiaries benefited under the said scheme in Khargone-Barwani Parliamentary constituency so far?

ANSWER

Minister of State in the Ministry of Finance
(Dr. BHAGWAT KARAD)

(a) to (d) As per data uploaded by Member Lending Institutions (MLIs) on Mudra portal, as on 25.11.2022, more than 2.30 crore loans amounting to Rs. 1.14 lakh crore have been disbursed in the State of Madhya Pradesh, since inception of the Scheme in April 2015. Out of this, more than 28.08 lakh loans amounting to Rs. 9,100 crore have been disbursed to Scheduled Tribe (ST) category borrowers.

The number of borrowers in Districts of Khargone and Barwani, including Scheduled Tribe (ST) borrowers, who have availed loan under PMMY is as under:-

(Amount Rs. in Crore)							
Sr No	State Name	TOTAL			ST		
		No. of Loan A/Cs	Sanctioned Amount	Disbursed Amount	No. of Loan A/Cs	Sanctioned Amount	Disbursed Amount
1	Barwani	2,34,061	1,166.56	1,117.95	71,589	286.18	276.64
2	Khargone	4,29,448	2,278.95	2,186.87	82,124	301.23	293.35

**From 01.04.2016 to 25.11.2022 (District-wise data for FY 2015-16 is not available on Mudra portal)*
